


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 18/08/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/08/2021 is circulated for information.


18-8-21
(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of July, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6204	112	76	6240
MUMBAI	13996	331	206	14121
KOLKATA	10409	104	146	10367
CHENNAI	9300	121	86	9335
BANGALORE	8703	142	48	8797
AHMEDABAD	10376	76	27	10425
ALLAHABAD	1915	27	0	1942
CHANDIGARH	5140	50	4	5186
HYDERABAD	4139	53	2	4190
TOTAL	70182	1016	595	70603

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of July, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	19	602	74(55 order reserved)	
2	MUMBAI	41	28	2	
3	KOLKATA	73	207	146	Order Reserved-30
4	CHENNAI	3	2	1	
5	BANGALORE	Nil	160	48	
6	AHMEDABAD	12	308	27	
7	ALLAHABAD	Nil	Nil	Nil	
8	CHANDIGARH	31	30	4	out of thirty one appeal one appeal pertain to Division Bench which is pending for want of Division Bench.
9	Hyderabad	2	Nil	2	NA

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.08.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	2	0	0	0	1	0	0	0
2006	15	6	0	0	1	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	4	5	2	0	18	1	3	7	3
2009	45	69	149	0	114	40	13	14	37
2010	43	18	210	7	476	86	14	69	18
2011	23	55	562	72	502	177	20	210	64
2012	54	514	446	104	683	476	66	294	393
2013	94	744	503	679	713	961	45	441	309
2014	147	1047	611	1007	974	961	75	544	378
2015	186	1013	577	1274	944	951	116	456	279
2016	309	1717	1001	1271	1136	1048	105	359	481
2017	535	1671	906	1202	1036	912	125	542	579
2018	1365	2242	2485	1634	1051	1203	244	969	534
2019	1509	2356	1779	1151	412	2126	312	620	368
2020	1001	1394	603	492	265	844	561	382	344
2021	896	1265	533	442	467	627	242	275	384
TOTAL	6240	14121	10367	9335	8797	10425	1942	5186	4190

MONTHLY STATEMENT FOR THE MONTH OF July 2021 AS ON 01/08/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS TAX	AD	TOTAL	STAY		EXCISE	CUSTOMS TAX	AD	TOTAL	STAY		EXCISE	CUSTOMS TAX	AD	TOTAL	STAY		EXCISE	CUSTOMS TAX	AD	TOTAL	STAY	
DELHI	1019	1852	3278	55	6204	0	18	48	44	2	112	0	0	0	0	0	0	0	0	0	0	0	0	0
MUMBAI	4022	5232	4742	0	13996	0	38	201	84	0	323	0	8	0	0	0	8	0	0	0	0	0	0	0
KOLKATA	4014	2466	3929	0	10409	403	18	47	37	0	102	0	1	0	1	0	2	0	0	0	0	0	0	0
CHENNAI	2043	3366	3891	0	9300	15	13	63	45	0	121	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2050	1535	5118	0	8703	9	15	7	120	0	142	2	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4878	2751	2747	0	10376	28	37	15	24	0	76	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	624	493	798	0	1915	55	5	5	17	0	27	1	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2197	969	1974	0	5140	0	13	3	34	0	50	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1105	866	2168	0	4139	5	9	16	28	0	53	2	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	21952	19530	28645	55	70182	515	166	405	433	2	1006	5	9	0	1	0	10	0	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 17 as on 01.08.2021

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of July, 2021 for 19 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12	Sh. P. Dinesha Member(Judicial)	6
2 Sh. Ashok Jindal, Member(Judicial))	Nil	13	Sh. Ajay Sharma Member(Judicial)	Nil
3 Sh. Anil Choudhary, Membe (Judicial)	Nil	14	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	15	Mr.Sanjiv Srivastava Member (Technical)	1
5 Sh. Ramesh Nair, Member (Judicial)	1	16	Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
6 Ms. Sulekha Beevi C.S., Member(Judicial)	5	17	Mr. P. Anjani Kumar, Member(Technical)	2
7 Shri S.S. Garg, Member (Judicial)	4			
8 Sh. P. K. Choudhary, Member (Judicial)	Nil			
9 Sh. Raju, Member(Technical)	Nil			
10 Sh. C.J. Mathews, Member(Technical)	Nil			
11 Sh. P. Venkata Subba Rao Member (Tech)	Nil			

Note :

